

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General (Camp) at Jammu)

ORDER

No: 1561 of 2026/RG/45 Dated: 01.10.2026

In order to observe, 2nd October, 2026 as '**Swachhata Hi Seva**', a tribute to Mahatama Gandhi (on his Jayanti), it is hereby ordered that:-

1. The Registrar Judicial of both the Wings of the High Court of J&K and Ladakh, shall take all the necessary steps and ensure that the day is celebrated as '**Swachhata Hi Seva**' in their respective Wings'.
2. All the Pr. District and Sessions Judges of the UTs of J&K and Ladakh shall ensure that 2nd October, 2026 is celebrated as '**Swachhata Hi Seva**' in their respective Courts as well as in all other Courts falling under their jurisdiction;
3. The Member Secretary, J&K and Ladakh Legal Service Authority shall ensure that the day is celebrated in their respective offices as well as in all the offices subordinate to them.

By Order.



(M. K. Sharma)
Registrar General

No: 46641-65/RG/45

Dated: 01.10.2026

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... For kind information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh, for information.
4. Director, J&K Judicial Academy, Srinagar.
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar, for information and necessary action.
6. All the Pr. District and Sessions Judges, UTs of J&K and Ladakh, for information and necessary compliance.
7. Registrar Computer (I.T), High Court of J&K and Ladakh, for information.
8. Member Secretary, J&K/Ladakh Legal Services Authority, for information and necessary compliance.
9. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
10. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
11. Order File.



Registrar General